

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015,
APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015,
APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016,
APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016 AND
APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

Dated: 19th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 AND
APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015

In the matter of:

JSW Steel Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016
APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

In the matter of:

TANFAC Industries Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. Amali for R-1

ORDER

As the matter was not reached, post this batch of appeals for hearing on **12.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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